

Name of the Corporate Debtor: KRISHNA INDUSTRIAL CORPORATION LIMITED (IN LIQUIDATION)
 CN : UAS307M19356F.L001332
 Date of commencement of CRP: 16th December 2019
 Date of commencement of Liquidation: 27th July 2020.

LIST OF CREDITORS
 Summary as on 27th July 2023
 NCLT Order dated 27th July 2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the Insolvency and Bankruptcy Code, 2016

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) - Annexure - 4

Sl No	Name of the Creditor	Details of Claim Received			Details of Claim Admitted					Amount of Claim Confirmed	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verified or	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Preference	Whether Related Party?	% of Voting Share in SCC						
NIL															

Amount in Rs.

For KRISHNA INDUSTRIAL CORPORATION LIMITED

S. Rajendran
 Liquidator
 Regn. No. IBI/1PA-002/IP-N00098/2017-2018/10241